

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-2322/86]

- (6) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :-

- (a) (i) Review by the Government on the working of the Karnataka Dairy Development Corporation Limited, Bangalore for the year 1982-83.

- (ii) Annual Report of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.  
[Placed in Library See No. LT-2323/86]

- (b) (i) Review by the Government on the working of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 1983-84.

- (ii) Annual Report of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller

and Auditor General thereon.

[Placed in Library. See No. LT-2324/86]

- (c) (i) Review by the Government on the working of the Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1984-85.

- (ii) Annual Report of the Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (7) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT-2325/86]

12.05 hrs.

COMMITTEE ON PAPARS LAID ON THE TABLE

[English]

Sixth and Seventh Report

SHRI M. V. CHADRASHEKARA MURTHY (Kanakapura) : Sir, I beg to present the Sixth and Seventh Reports (Hindi and English versions) of the Committee on Papers Laid on the Table.